

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5734
ANSWERED ON:30.04.2010
SETTING UP OF THERMAL POWER PLANTS
Mahant Dr. Charan Das

Will the Minister of POWER be pleased to state:

- (a) the number of Memoranda of Understanding (MoU)/letters of intent signed by the State Government of Chhattisgarh with other State Governments for setting up of thermal power projects during the last three years;
- (b) the details of the cost involved therein along with the power generation capacity of these projects; and
- (c) the number of projects on which work has been started along with the time by which said projects are likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (c) :

(i) As informed by Government of Chhattisgarh, during the last three years, Government of Chhattisgarh has signed one MoU with Government of Karnataka and Karnataka Power Corporation Limited (KPCL), for setting up of a 2x800 MW coal based thermal power project in District Janjgir-Champa, Chhattisgarh. The estimated cost of the project is Rs.9723.43 crores as informed by KPCL.

(ii) KPCL is presently working on obtaining various clearances for the implementation of the aforesaid project which includes acquisition of land, water allocation, coal linkage for supply of coal, power evacuation, environmental clearance, etc.